

**In the National Company Law Tribunal, Jaipur**

**Item No. 206**

**CP No. (IB)-240/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Santosh Steel Corporation**

**.....Applicant/Petitioners**

**VS.**

**Dak Rolls Pvt. Ltd.**

**.....Respondent**

**Order delivered on 21.11.2019**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Prateek Kedawat, Proxy Counsel

For Respondent(s) : None-appeared

**ORDER**

Proxy Counsel appeared on behalf of the Arguing counsel and sought time in the matter. Post the matter to 18.12.2019.



**(RAGHU NAYYAR)  
TECHNICAL MEMBER**



**(P. S. N. PRASAD)  
JUDICIAL MEMBER**